Annual Immovable Property Return

Statement of immovable property for the year 2021

1. Name of officer (in full) and service to which the officer belongs:

as on 31.12.2021

Heeralal Samariya, IAS (Retd.),1985, Telangana

DESIGNATION: INFORMATION

CENTRAL INFORMATION COMMISSION

COMMISSIONER

DT:03.01.2022

Information Commissioner 2. Present post held Rs.2.25.000/-3. Present Pay Remarks Annual How acquired, whether Name & details of Cost of Construction/ Present If not in own Name of District. Income by purchase, lease** sub-Division, Taluk Property, Housing, Acquirement(& year Value* name, state in from mortgage, inheritance, whose name and Village in which Lands and other when purchased) gift or otherwise with property held & his/her including of land in property is situated Buildings date or acquisition & relationship to case of house (full location and name with details of the Govt Servant Postal address) person/person(s) from whom acquired (8) (7)(5) (6) (3)(4) (2) (1) Permission of Govt. Nil by purchase from Rs. Own Name Rs.19.17 lakhs for 502 Sq. Yards Plot No248. 1. G.O.Rt.No.1578. Prashashan Nagar land purchased construction, land 20.3 Sv.No.403, GA(SC.X) Dept. Dt.20-03-1995 Cooperative Society on 20/12/1994, purchased on 20/12/94 lakhs Shaikpet (V) 2. G.OMs.No.539, completed house completed house in 1998 Hyderabad GA(SC.X) Dept. in the year 1998 Cost of land & development Dt. 4-12-1998 (Rs.1.12.500/-) Permission of Govt. Purchased from Shri Nil Own Name Rs.7,53,280/-Rs. 450 sq.yds Plot No.174, Memo No.166/SC/2002-2, Satya Narain Sharma 7.53 land purchased Sri Gopal Nagar, GS(SC.X) Dept., Dt.24.05.2002 lakhs on 16/01/2002 Part-B, Jaipur-Raiasthan Rs.8.76 Permission of Govt. Purchased from Cyber 381.77 sq.yds land Cost of land & develop- Rs. Own & Wife House Plot No.15 lakhs per 1.No.931/SC.X.2006,GA(SC.X) Dept. ment Rs.8,92,875/-,land 50.92 (Joint Name) Meadows Society Sv.No.179, at Cyber annum Dt.16/05/2006 Meadows Society, Part 180,181 Land purchased on 15/04/2006 lakhs from rent 2.No.2346/SC/X/A3/2006-2, Completed house in the purchased on Kondapur(V), GA(SC.X), Dept Dt.11/12/2006 Serilngampally(M), 15/04/2006 and year 2009, Cost of 3.No.287/SC.X.A3/2010-1 Completed House construction of house Rangareddy GA(SC.X) Dept. Dt.29/09/2010 Rs.42.00 lakhs in the year 2009 District **Duly** informed 285 Sq.yds approx. Rs.1,00,00,000/- Rs.1,00,00,000/- Own & wife Nil Purchased from M/s Villa No.18(East Vessella Woods Housing (Freehold) acquired from (Joint name) Facing), "Vessella Developers Woods, in Survey Villa No.18(East M/s Vessella Woods No.51(pt) situated facing), Vessella Developers on 15.02.2021 Madinaguda Village Woods + stamening Serilingampally Mandal, Signature: under GHMC, R.R. Dist., Telangana NAME: HEERALAL SAMARIYA